

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 197 OF 2019 &  
IA NO. 1706 OF 2019**

**Dated : 30<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**National Solar Energy Federation of  
India**

**...Appellant(s)**

**Vs.**

**Tamil Nadu Electricity Regulatory Commission &  
Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Arijit Maitra

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-2 to R-4  
Mr. Dilip Kumar for R-5

**ORDER**

Learned counsel for the Appellant to file rejoinder on or before 06.11.2019 after serving advance copy on the other side.

List the matter on **06.11.2019.** In the meantime, pleadings be completed.

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

kt/mkj